

**HIGH COURT OF DELHI: NEW DELHI**

No. 6392/I-G-4/Genl.-I/DHC

Dated: 08.09.2022

**NOTIFICATION**

It is for information of all concerned that in terms of the Office Memorandum bearing No. D-32018/11/2018/SSO-II dated 07.09.2022, issued by Secretariat Security Organisation, Ministry of Home Affairs, Government of India whereby it is communicated that this Court buildings as well as Patiala House Court are to be vacated by 1400 hrs on 08.09.2022 so as to seal the rooms after completion of regular Anti Sabotage Checks, the Competent Authority has decided that this Court as well as Patiala House Court shall be closed from 2:00 PM onwards on 08.09.2022 in connection with the inaugural function of Central Vista on 08.09.2022.

Earlier Notification bearing No. 6312/I-G-4/Genl.-I/DHC and Corrigendum bearing No. 6354/I-G-4/Genl.-I/DHC both dated 07.09.2022 stand null and void.

**BY ORDER**

Sd/-

**(RAVINDER DUDEJA)  
REGISTRAR GENERAL**


Endst No. 6393-6430/I-G-4/Genl.-I/DHC

Dated 08.09.2022

Copy forwarded for information and necessary action to:-

1. The Secretary, Govt. of India, Ministry of Home Affairs, R. No. 113, Gate No. 4, North Block, New Delhi.
2. The Secretary, Ministry of Law, Justice & Co. Affairs, Govt. of India, Jaisalmer House, New Delhi.
3. The Principal Secretary (Law, Justice & LA), Delhi Secretariat, IP Estate, New Delhi.
4. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
5. The Registrars General, All High Courts of India.
6. The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
7. The Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge (South West), Dwarka Courts, New Delhi.
10. The Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
11. The Principal District & Sessions Judge (North West), Rohini Courts, Delhi.
12. The Principal District & Sessions Judge (South), Saket Courts, Delhi.
13. The Principal District & Sessions Judge (North East), Karkardooma Courts, Delhi.
14. The Principal District & Sessions Judge (South East), Saket, New Delhi.
15. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
16. The Principal District & Sessions Judge (North), Rohini Courts, New Delhi.
17. The Principal District & Sessions Judge (Rouse Avenue), Rouse Avenue Courts Complex, New Delhi.
18. The Principal Judge (Family Courts), Dwarka Courts, New Delhi.

19. The Director, Delhi Judicial Academy, Dwarka Courts, New Delhi.
20. The Hony. Secretary, Supreme Court Bar Association, New Delhi.
21. The Hony. Secretary, Delhi High Court Bar Association, New Delhi.
22. The Hony. Secretary, Delhi Bar Association, Tis Hazari, Delhi.
23. The Hony. Secretary, Shahdara Bar Association, Karkardooma, Delhi.
24. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
25. The Hony. Secretary, Rohini Bar Association, Rohini Courts Complex, Delhi.
26. The Hony. Secretary, Dwarka Bar Association, Sec-10, Dwarka, New Delhi.
27. The Hony. Secretary, Saket Bar Association, Saket Court Complex, ND
28. The Secretary, Bar Council of India, 21, Rouse Avenue Institutional Area, New Delhi.
29. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khe Gaon Marg, New Delhi.
30. The Member Secretary, Delhi State Legal Services Authority, Patiala House, ND.
31. The Secretary, Delhi High Court Legal Services Committee, 35-37, LCB-I, Delhi High Court, New Delhi.
32. Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
33. Registrar (Caretaking) to ensure that the Caretakers are available along with keys of all rooms so that the ASCs can be conducted without any obstruction.
34. JR-cum-PA to Registrar General and PAs to all Registrars/OSDs, Delhi High Court, New Delhi.
35. Joint Director (IT) for uploading the order on the intranet and website of this Court.
36. All Joint Registrars, Deputy Registrars and Assistant Registrars, Delhi High Court, ND.
37. All AO(J)s, Court Masters, Private Secretaries, Delhi High Court, New Delhi.
38. Notice Board



**(RAVINDER KUMAR PAHUJA)**  
**JOINT REGISTRAR (GENL. ADMN-I)**